upon establishing an one-party rule in this country.

Shri Kapur Singh (Ludhiana): They have done it already.

Shrimati Gayatri Devi: They will not tolerate any opposition or criticism and are so short-sighted that they could not realise that they are playing into the hands of anti-national elements in our country.

However, I am glad on this occasion that due to the timely intervention of our Minister of External Affairs, our Minister of Railways and our Food Minister, Government have been persuaded to take the right path, and I would urge the Prime Minister despite any persuasion from some of the Members on this side of the House and indeed on that side of the House too that he should go to America as soon as possible to get for this country those essential commodities that we require in our efforts to make ourselves self-sufficient in all ways.

Before concluding, I would like to say that I am surprised that this resolution should have been moved by a person who comes from a rice-eating area where people are suffering from an acute shortage of rice and have no option but to eat the subsidised PL-480 wheat. I too belong to that area and I know what hardships the people are going through. So I cannot understand how a person who professes to speak for the poor can bear the sight of so many people going hungry and not accepting this aid when it has been offered to us. For this reason alone, I would say that while I agree to the principles of the resolution, I cannot accept it until such time as we become self-sufficient in foodgrains in our country.

In conclusion, I would urge Government to take practical measures to remove our deficiencies. There is no use coining popular slogans like 'Miss a meal', when the majority of the people do not have even one square meal a day. There is no use asking people to change their eating habits and to substitute cereals for other forms of nutrition when we cannot have the wherewithal of producing them. There is no use asking our labourers and peasants to produce more on empty stomachs while the only contribution from those sitting on the Benches opposite is to miss their meal on Monday evenings. This, I might add, is good for their health, but not good for the health of the country.

Mr. Chairman: I would request hon. Members to please keep to the time-limit of ten minutes each, because I have quite a long list of names before me.

Before I call the next speaker, I have to make an announcement, and I would request all hon. Members to please listen to this carefully because otherwise on Monday we shall be in difficulties.

15·54 hrs.

RE: DISCUSSION ON INTERNATIONAL SITUATION

Mr. Chairman: As announced by the Minister of Parliamentary Affairs in the House today, the following motion given notice of by the Minister of External Affairs will be put down for discussion on Monday, the 15th and Tuesday, the 16th November, 1965, namely:—

> "That the present international situation and the policy of the government of India in relation thereto be taken into consideration".

Members who wish to table notices of amendment thereto may do so by 5.30 p.m. today, because tomorrow, the Lok Sabha Secretariat is observing a closed holiday because of second Saturday. . . .

Shri Surendranath Dwivedy (Kendrapara): The time should be extended till Monday, because it is

[Shri Surendranath Dwivedy]

not possible for us who are sitting here to table amendments now.

Shri Ranga (Chittoor): It is not possible to give them today. So, notices should be received on Monday also.

Mr. Chairman: I agree that the notice is very short, because most of us who would like to table amendments are engaged in the House. In that case, I would suggest that we can change the original announcement and say that Members who wish to table notices of amendments may do so by 10 a.m. on Monday.

15.56 hrs.

RESOLUTION RE: IMPORTS OF FOODGRAINS UNDER PL 480
—*contd.*

श्री शिव नारायण (बांसी) : चेयरमैन महोदया, मैं आपका बड़ा अनुगृहीत हूं कि आपने मुझे ऐसे पवित्र रेजोल्यूशन पर बोलने का समय दिया है।

श्री इन्द्रजीत लाल मल्होत्रा (जम्मू तथा काश्मीर) : पवित्र ?

श्री शिव नारायण : रहीम जी लिख गये हैं:

रहिमन वे नर मर चुके जो कहीं मांगन जायें
उन से पहले वे मुवे जिन मुख निकसत नाहिं।

जो गेहूं पी० एल० 480 के अन्तर्गत हमारे देश में मंगाया जाता है, उस को हमने देख लिया है। हमने देख लिया है कि अमरीका से जो चीज मंगाई जाती है, उसका क्या हाल होता है। हमने पैटन टैंक्स को देख लिया है। जिस दिन हमने इनको देखा उस दिन हमने तहैया किया कि हम को अमरीका से गेहूं नहीं मंगाना चाहिये।

हमारे प्रधान मंत्री जी ने देशवासियों से अपील की है कि वे कम से कम एक दिन सप्ताह में उपवास करें। मुसलमान भाइयों के यहां तीस दिन का रोजा होता है। हिन्दुओं में एकादशी और मंगल व्रत रहता है। मैं अपील करता हूं कि सारे देश को एक दिन के बजाय दो दिन का उपवास करना चाहिये। अगर ऐसा हो जाय तो यह जो प्रश्न है यह हल हो सकता है. . . .

श्री इन्द्रजीत लाल मल्होत्रा : सारा महीना क्यों नहीं ?

श्री शिव नारायण : मैं फूड मिनिस्टर साहब से प्रार्थना करता हूं कि यह जो उन्होंने गन्ने के दाम बढ़ा दिये हैं, दो रुपये, इसी वजह से देश में गेहूं की कमी है। दूसरी बात यह है कि जोनल सिस्टम आपने लागू किया है। पंजाब का जो गेहूं है वह वहां पैंतालीस रुपये क्विन्टल के भाव से बिकता है। अगर आप उसको फ्री कर देते तो वही गेहूं राजस्थान में जा सकता है और सौ रुपये क्विंटल के भाव पर वहां बिक सकता है। इससे किसान को भी लाभ होगा और उसके मन में और अधिक उत्साह पैदा होगा और वह और ज्यादा पैदा करने की कोशिश करेगा। इस तरह से आपका जो प्राबलैम है वह हल हो जाएगा। आपने विचार कर जो यह गन्ने की कीमत बढ़ाई है उसका परिणाम यह हो रहा है कि किसान ने गन्ना ज्यादा बोना शुरू कर दिया है और गल्ले की पैदावार में कमी हो रही है।

हमारे मुखर्जी साहब ने बहुत सी बातें कहीं हैं। लेकिन उन्होंने यह एश्योरेंस गवर्नमेंट को नहीं दिया है कि अगर फूड सिचुएशन खराब हो जाती है हमारे मुल्क में अगर अमरीका से गेहूं नहीं मंगाया जाता है तो वे गवर्नमेंट का साथ देंगे। जरूरत इस बात की है कि आप सब गवर्नमेंट का साथ दें। हम यह भी नहीं चाहते हैं कि हमारे जो रिलेशंज अमरीका के साथ हैं वे बिगड़ें।